

Sixteenth Loksabha

an>

Title: Need to provide reservation quota to the Maratha Community of the Maharashtra State.

*SHRI HARISHCHANDRA CHAVAN (DINDORI) : Hon. Speaker Madam, today we are celebrating 'Vishwa Adivasi Gaurav Din' and on this occasion I would like to greet all my fellow citizens on behalf of 1.25 crore tribals in Maharashtra and 10 crore tribals all over India from the core of my heart. We are of the opinion that without hampering the provisions of reservation for SC, ST and OBCs, reservation should also be given to the Maratha community. This is our open and clear stand about Maratha reservation. But inspite of it, our Hon. MP Heena Gavit was attacked by the agitators and hence I condemn it strongly and publicly.

Hon. Speaker Madam, I would like to draw your attention towards a very serious issue. We have Caste Validation Committees all over Maharashtra, but Hon. Bombay High Court is mounting pressure to issue caste validity certificates to fake ST certificate holders. The castes like, Pardeshi Thakur, Bhat Thakur, Bramhin Thakur and Kshatriya Thakur are not real adivasis. The High Court has issued orders in their favour to issue caste validity certificates to them.

But, Caste Validation Committee, Nashik refused to issue caste validity certificates to these bogus adivasis and hence the High Court ordered to close down this committee and a fine of Rs. 1 lac was also imposed on it.

Lastly, through you Madam, I would like to request and warn the Government that if this kind of decisions are delivered by the Court, the tribals would definitely become naxalites.

Thank you.

माननीय अध्यक्ष: डा. कुलमणि सामल, डा.हिना विजयकुमार गावीत को श्री हरिश्चन्द्र चव्हाण द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।